

a

ITEM NO.22

COURT NO.13

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).23126/2012

(From the judgement and order dated 02/03/2012 in CMWP No.46379/2000 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

SHIV SHANKARLAL SRRIVASTAVA

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T.,permission to file additional
documents and office report)

Date: 08/05/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s)

Dr. Monika Gusain,Adv.

Mr. Hari Om Yadhuvanshi, Adv.

Mr. Sunil Kumar Jha, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice.

Counsel for the petitioner is directed to file a copy of
the order passed in the Special Leave Petition which had been
dismissed perhaps on the same point which is involved herein on
the basis of which the petitioner had been denied appointment.

|(Neetu Khajuria)

|(Sneh Bala Mehra)

|
|Sr.P.A.

|Court Master

|